

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT
TO THE SHAREHOLDERS OF**

CROITRE INDUSTRIES LIMITED

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CASH OFFER FOR ACQUISITION OF 12,61,278 EQUITY SHARES FROM SHAREHOLDERS

This Corrigendum to the Public Announcement (hereinafter referred to as "Corrigendum") is being issued by Systematix Corporate Services Limited (hereinafter referred to as "Manager to the Offer"), for and on behalf of Mr. Girdhar S. Bansal and Mr. Deepak S. Bansal (hereinafter referred to as "the Acquirers") pursuant to and in compliance with, among others, Regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as "the Regulations").

This Corrigendum is in continuation of and should be read in conjunction with the PA dated October 21, 2011 published in The Financial Express (English – All India Editions), Jansatta (Hindi – All India Editions), Prajashakthi (Telugu – Hyderabad Edition) and Mumbai Lakshdeep (Marathi – Mumbai Edition). The terms used but not defined in this Corrigendum shall have the same meanings assigned to them in the PA.

The Shareholders of the Target Company are requested to note at all the relevant places in the PA the following latest information related to the Open Offer:

1. The original schedule of the major activities has been revised under the Open Offer in compliance with the applicable regulations including Regulation 22 and Regulation 26 of the Regulations. The revised schedule for the Offer as follows:

Activity	Original Date (Day)	Revised Date (Day)
Public Announcement	October 21, 2011 (Friday)	October 21, 2011 (Friday)
Specified Date	November 5, 2011 (Saturday)	November 5, 2011 (Saturday)
Last date for a Competitive Bid	November 11, 2011 (Friday)	November 11, 2011 (Friday)
Date by which Letter of Offer to be posted to the Shareholders	December 5, 2011 (Monday)	December 23, 2011 (Friday)
Date of Opening of the Offer	December 12, 2011 (Monday)	December 28, 2011 (Wednesday)
Last date for revising the Offer Price / Number of shares	December 22, 2011 (Thursday)	January 5, 2012 (Thursday)
Last date for withdrawal of acceptance by the Shareholders	December 28, 2011 (Wednesday)	January 11, 2012 (Wednesday)
Date of Closure of the Offer	December 31, 2011 (Saturday)	January 16, 2012 (Monday)
Last date of communicating the rejection / acceptance and payment of consideration for the acquired shares	January 15, 2012 (Sunday)	January 31, 2012 (Tuesday)

2. As on date, no statutory approvals are required by the Acquirers to implement the Offer.
3. This Corrigendum would be available on the SEBI's website at www.sebi.gov.in.
4. The Acquirers jointly and severally accept full responsibility for the information contained in this Corrigendum and also for the fulfillment of their obligations under SEBI (SAST) Regulations.

Issued by Manager to the Offer on behalf of the Acquirers:



SYSTEMATIX GROUP
Investments Re-defined

SYSTEMATIX CORPORATE SERVICES LIMITED

SEBI Registration No.: INM000004224

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Contact Person: Mr. Amit Kumar / Mr. Ankit Doshi

Place : Mumbai

Date : December 20, 2011.